

(c) and (d) The Ministry has not devised any specific plan to use indigenous knowledge and local practices for sustainable development of areas. However, funds are provided to the State Governments for promotion of tribal Arts and Crafts, documentation of traditional knowledge, medicines and medical practices among Scheduled Tribes.

#### **Programmes for development of tribals**

†1271. SHRI MAHENDRA SINGH MAHRA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the programmes being run for the development of various tribals in the country at present;

(b) the names of the tribes living in hilly areas of north India, the details thereof; and

(c) the State-wise and year-wise details of funds provided for the upliftment of these tribes by Government from year 2012-13 to 2015-16?

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM): (a) A list of programmes/schemes being run for the development of various tribals in the country at present is given in the Statement-I (*See below*).

(b) A list of communities/groups notified as Scheduled Tribes in the Northern India State of Jammu and Kashmir, Himachal Pradesh, Rajasthan, Uttarakhand, Uttar Pradesh and Bihar is given in the Statement-II (*See below*).

(c) The State-wise and year-wise details of funds provided for the upliftment of tribals by the Ministry of Tribal Affairs from year 2012-13 to 2015-16 is given in the Statement-III.

#### ***Statement-I***

##### *List of programmes/schemes of the Ministry of Tribal Affairs*

Sl. No.	Name of the Scheme
1.	Hostels for ST Girls and Boys
2.	Establishment of Ashram Schools in Tribal Sub-Plan Area
3.	Vocational Training in Tribal Areas
4.	Post Matric Scholarship for ST Students
5.	Upgradation of Merit

† Original notice of the question was received in Hindi.

Sl. No.	Name of the Scheme
6.	Pre-Matric Scholarship for ST Students Studying in classes IX and X
7.	National Overseas Scholarship (NOS) to Ministry of External Affairs
8.	Top Class Education for ST Students to concerned Institutes
9.	Rajiv Gandhi National Fellowship for ST Students (RGNF)
10.	Grants-in-aid to Voluntary Organisations Working of STs
11.	Coaching for Scheduled Tribes
12.	Strengthening Education among ST Girls in Low Literacy Districts
13.	Vocational Training in Tribal Areas (NGO Component)
14.	Development of Particularly Vulnerable Tribal Groups (PVTGs)
15.	Grant Under Article 275 (1) of the Constitution of India
16.	Special Central Assistance to Tribal Sub-Plan (SCA to TSP)
17.	Grants-in-aid to Tribal Research Institutes
18.	Centre of Excellence Scheme to VOs
19.	Institutional Support for Development and Marketing of Tribal Products/ Produce
20.	Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP

**Statement-II***State-wise list of tribes*

Sl. No.	Name of Tribes	Sl. No.	Name of Tribes
<b>Himachal Pradesh</b>		10.	Domba, Gara, Zoba
1.	Bhot, Bodh	<b>Jammu and Kashmir</b>	
2.	Gaddi	1.	Balti
3.	Gujjar	2.	Beda
4.	Jad, Lamba, Khampa	3.	Bot, Boto
5.	Kanaura, Kinnara	4.	Brokpa, Drokpa, Dard, Shin
6.	Lahaula	5.	Changpa
7.	Pangwala	6.	Garra
8.	Swangla	7.	Mon
9.	Beta, Beda	8.	Purigpa

Sl. No.	Name of Tribes	Sl. No.	Name of Tribes
9.	Gujjar	5.	Tharu
10.	Bakarwal	<b>Uttar Pradesh</b>	
11.	Gaddi	1.	Bhotia
12.	Sippi	2.	Buksa
<b>Rajasthan</b>		3.	Jaunsari
1.	Bhil, Bhil Garasia, Dholi Bhil, Dungri Bhil, Dungri Garasia, Mewasi Bhil, Rawal Bhil, Tadvi Bhil, Bhagalia, Bhilala, Pawra, Vasava, Vasave	4.	Raji
2.	Bhil Mina	5.	Tharu
3.	Damor, Damaria	6.	Gond, Dhuria, Nayak, Ojha, Pathari, Raj Gond (in the districts of Mehrajganj, Sidharth Nagar, Basti, Gorakhpur, Deoria, Mau, Azamgarh, Jonpur, Balia, Gazipur, Varanasi, Mirzapur and Sonbhadra)
4.	Dhanka, Tadvi, Tetaria, Valvi	7.	Kharwar, Khairwar (in the districts of Deoria, Balia, Ghazipur, Varanasi and Sonbhadra)
5.	Garasia (excluding Rajput Garasia)	8.	Saharya (in the district of Lalitpur)
6.	Kathodi, Katkari, Dhor Kathodi, Dhor Katkari, Son Kathodi, Son Katkari	9.	Parahiya (in the district of Sonbhadra)
7.	Kokna, Kokni, Kukna	10.	Baiga (in the district of Sonbhadra)
8.		11.	Pankha, Panika (in the districts of Sonbhadra and Mirzapur)
9.	Mina	12.	Agariya (in the district of Sonbhadra)
10.	Naikda, Nayaka, Cholivala Nayaka, Kapadia Nayaka, Mota Nayaka, Nana Nayaka	13.	Patari (in the district of Sonbhadra)
11.	Patelia	14.	Chero (in the districts of Sonbhadra and Varanasi)
12.	Seharia, Sehria, Sahariya	15.	Bhuiya, Bhuinya (in the district of Sonbhadra)
<b>Uttarakhand</b>			
1.	Bhotia		
2.	Buksa		
3.	Jaunsari		
4.	Raji		

Sl. No.	Name of Tribes	Sl. No.	Name of Tribes
<b>Bihar</b>		17.	Kharwar
1.	Asur, Agaria	18.	Khond
2.	Baiga	19.	Kisan, Nagesia
3.	Banjara	20.	Kora, Mudi-Kora
4.	Bathudi	21.	Korwa
5.	Bedia	22.	Lohara, Lohra
6.	Omitted	23.	Mahli
7.	Binjhia	24.	Mal Paharia, Kumarbhag Paharia
8.	Birhor	25.	Munda, Patar
9.	Birjia	26.	Oraon, Dhangar (Oraon)
10.	Chero	27.	Parhaiya
11.	Chik Baraik	28.	Santal
12.	Gond	29.	Sauria Paharia
13.	Gorait	30.	Savar
14.	Ho	31.	Kawar
15.	Karmali	32.	Kol
16.	Kharia, Dhelki Kharia, Dudh Kharia, Hill Kharia	33.	Tharu

**Statement-III**

*Details of funds provided for the upliftment of tribals under different schemes of the Ministry of tribal affairs from 2012-13 to 2015-16*

(A) Details of Funds released under the Scheme of Grant-in-Aid to Vountary Organisations working for the Welfare of STs.

(Amount in ₹)

Sl. No.	Name of the State	2012-13	2013-14	2014-15	2015-16
1.	Andhra Pradesh	12067987	30710906	3443334	25263164
2.	Arunachal Pradesh	8033861	67132628	44975364	9569894
3.	Assam	8390193	9926416	8755425	5785170
4.	Chhattisgarh	1620270	9523902	4943900	1620270
5.	Gujarat	0	8378890	21372227	4338188

Sl. No.	Name of the State	2012-13	2013-14	2014-15	2015-16
6.	Himachal Pradesh	157500	15307965	17074044	0
7.	Jharkhand	11850024	30729304	65726048	20519422
8.	Jammu and Kashmir	0	1849380	4035911	0
9.	Karnataka	9466192	16674897	24888744	22725348
10.	Kerala	6264328	7023003	9907370	9625460
11.	Madhya Pradesh	7054301	6480318	10189512	6654020
12.	Maharashtra	23146748	6282095	19697375	3377213
13.	Manipur	12542915	21381413	21091546	6346350
14.	Meghalaya	29349920	85791751	67215218	27479208
15.	Mizoram	0	4026663	4039560	0
16.	Nagaland	0	1050361	3215437	0
17.	Odisha	18305070	22221746	30398337	19079568
18.	Rajasthan	0	0	8331000	3182749
19.	Sikkim	0	2829000	2564384	5454113
20.	Tamil Nadu	2330550	3433898	3509519	1181790
21.	Telangana	0	2372423	2375010	1976326
22.	Tripura	3294511	107370	1715310	1582470
23.	Uttarakhand	2857243	9024302	11866736	1766858
24.	Uttar Pradesh	0	1683981	6904581	2218403
25.	West Bengal	23421235	36057388	45252818	37791760
26.	Delhi	735565	0	1511290	0
GRAND TOTAL		180888413	400000000	445000000	217537744

## (B) Details of funds released under the scheme of coaching for Scheduled Tribes

(Amount in ₹)

Sl. No.	Name of the State	2012-13	2013-14	2014-15	2015-16
1.	Delhi	713000	0	0	0
2.	Gujarat	0	1297000	0	0
3.	Kerala	1395000	275000	0	0
4.	Madhya Pradesh	0	2132000	0	0
5.	Manipur	2398000	1484000	1208000	0
6.	Rajasthan	0	6654000	0	0
TOTAL		4506000	11842000	1208000	0

## (C) Details of funds released under the Scheme of Strengthening Education among ST Girls in Low Literacy Districts

(Amount in ₹)

Sl. No.	State	2012-13	2013-14	2014-15	2015-16
1.	Andhra Pradesh	0	0	5207920	193107731
2.	Arunachal Pradesh	0	1295053	4271709	0
3.	Chhattisgarh	3723818	4407038	3925448	0
4.	Gujarat	0	145999463	194219225	171232411
5.	Jharkhand	1846586	0	4442520	2107200
6.	Madhya Pradesh	0	68593579	57103228	14357845
7.	Maharashtra	5948849	9473800	3600400	0
8.	Odisha	62330103	162255734	26507661	104081259
9.	Rajasthan	300000	10976580	9665119	0
10.	Telangana	0	0	41056770	48075810
TOTAL		74149356	403001247	350000000	532962256

## (D) Scheme: Development of particularly vulnerable tribal groups (PVTGs)

(₹ in lakh)

Sl. No.	Name of the State/ UT	2012-13	2013-14	2014-15	2015-16
1	2	3	4	5	6
1.	Andhra Pradesh	2000.000	3000.000	2000.000	3240.000
2.	Andaman and Nicobar Islands	0.000	75.000	0.000	0.000
3.	Chhattisgarh	2011.694	1422.900	2223.750	1809.630
4.	Gujarat	700.000	1000.000	1091.000	898.100
5.	Jharkhand	645.976	378.208	301.326	1627.379
6.	Kerala	0.000	600.000	600.000	0.000
7.	Karnataka	707.372	26.679	8.584	836.303
8.	Madhya Pradesh	4350.000	4500.000	4272.940	4491.920
9.	Maharashtra	28.300	2610.000	1900.000	0.000
10.	Manipur	100.000	100.000	47.500	100.000

1	2	3	4	5	6
11.	Odisha	3260.000	2000.000	2500.000	3373.920
12.	Rajasthan	1500.000	700.000	1500.000	1076.090
13.	Tamil Nadu	1446.658	2026.757	128.349	1118.893
14.	Tripura	700.000	950.000	826.540	895.560
15.	Telangana	0.00	0.00	600.000	1439.035
16.	Uttarakhand	400.000	0.000	0.000	0.000
17.	West Bengal	0.000	1300.000	0.000	447.600
TOTAL		17850.000	20689.544	17999.989	21354.430

(E) Details of funds released to State Governments/UT Administrations/Universities under the Scheme of Hostels for ST Girls and Boys during the last three years and current financial year *i.e.* from 2012-13 to 2014-15 and current financial year 2015-16

(₹ in lakh)

Sl. No.	Name of the State/ UT/University	2012-13	2013-14	2014-15	2015-16
		Funds Released	Funds Released	Funds Released	Funds Released
1	2	3	4	5	6
1.	Andhra Pradesh	0.00	0.00	0.00	0.00
2.	Arunachal Pradesh	279.81	846.73	0.00	400.00
3.	Chhattisgarh	0.00	0.00	0.00	1221.74
4.	Gujarat	187.06	939.33	0.00	0.00
5.	Himachal Pradesh	0.00	0.00	380.47	0.00
6.	Jharkhand	0.00	0.00	0.00	0.00
7.	Karnataka	0.00	0.00	0.00	0.00
8.	Kerala	0.00	553.45	1349.63	0.00
9.	Madhya Pradesh	2291.57	0.00	1305.00	0.00
10.	Odisha	1697.50	0.00	0.00	0.00
11.	Mizoram	0.00	2289.43	0.00	0.00

1	2	3	4	5	6
12.	Maharashtra	0.00	0.00	1031.00	0.00
13.	Nagaland	0.00	810.95	0.00	1798.45
14.	Rajasthan	1500.00	2646.87	0.00	3393.97
15.	Sikkim	460.29	0.00	460.29	0.00
16.	Tamil Nadu	0.00	112.73	0.00	0.00
17.	Tripura	883.77	1906.01	1797.62	0.00
18.	Uttarakhand	0.00	0.00	0.00	0.00
19.	Veer Narmad South Gujarat University, Surat	62.92	0.00	0.00	0.00
20.	Banaras Hindu University (BHU), Varanasi	0.00	0.00	304.99	0.00
21.	Mizoram University	437.08	0.00	195.01	52.72
22.	National Law School of India University, Banglore	0.00	0.00	0.00	61.94
23.	JLN Krishi Vishva Vidhayala, Jabalpur	0.00	0.00	0.00	0.00
TOTAL		7800.00	10105.50	6824.01	6928.82

(F) Details of funds released to State Governments/UT Administrations under the scheme of "Establishment of Ashram Schools in Tribal Sub-Plan" during the last three years *i.e.* from 2012-13 to 2014-15 and current financial year 2015-16

(₹ in lakhs)

Sl. No.	State/UT	2012-13	2013-14	2014-15	2015-16 (As on 31.03.2016)
		Fund Released	Fund Released	Fund Released	Fund Released
1	2	3	4	5	6
1.	Andhra Pradesh	988.49	371.87	0	0.00
2.	Assam	0.00	749.60	0	0.00



1	2	3	4	5	6
3.	Chhattisgarh	530.36	0	0	0.00
4.	Goa	300.00	0	0	300.00
5.	Gujarat	0.00	0	1144.48	0.00
7.	Kerala	1025.02	0	0	0.00
8.	Madhya Pradesh	0.00	0	1425.00	0.00
9.	Maharashtra	0.00	2474.63	1000.00	0.00
10.	Odisha	2458.90	2091.10	0	0.00
11.	Rajasthan	0.00	0	0	0.00
12.	Sikkim	0.00	575.28	0	0.00
13.	Tripura	797.23	954.52	954.52	0.00
TOTAL		6100.00	7217.00	4524.00	300.00

(G) Details of funds released to State Governments/UT Administrations under the Scheme of Vocational Training in Tribal Areas during last three years and current financial year *i.e.* from 2012-13 to 2014-15 and current financial year 2015-16

(₹ in lakh)

Sl. No.	Name of State/UT	2012-13	2013-14	2014-15 (As on 31.03.2015)	2015-16 (As on 31.03.2016)
		Funds Released	Funds Released	Funds Released	Funds Released
1	2	3	4	5	6
1.	Andhra Pradesh	0.00	0.00	0.00	0.00
2.	Assam	89.00	276.21	485.70	900.00
3.	Chhattisgarh	0.00	0.00	0.00	0.00
4.	Gujarat	0.00	0.00	0.00	605.76
5.	Madhya Pradesh	88.00	150.74	0.00	0.00
6.	Meghalaya	0.00	0.00	0.00	0.00
7.	Mizoram	88.00	69.68	0.00	0.00
TOTAL		265.00	496.63	485.70	1505.76

(H) Details of funds released to State Governments/UT Administrations under the Scheme of Post Matric Scholarship for ST students during the last three years and current financial year *i.e.* from 2012-13 to 2014-15 and 2015-16

(₹ in lakh)

Sl. No.	Name of State/ UT	2012-13	2013-14	2014-15	2015-16 (As on 31.03.2016)
		Funds Released	Funds Released	Funds Released	Funds Released
1	2	3	4	5	6
1.	Andhra Pradesh	19438.70	4895.16	5070.01	1986.82
2.	Arunachal Pradesh	633.00	1366.85	2.29	1137.61
3.	Assam	4537.69	4756.81	1114.00	6748.28
4.	Bihar	90.00	23.00	23.00	0.00
5.	Chhattisgarh	3150.31	1341.48	4066.75	4764.83
6.	Goa	8.00	2.00	2.00	356.00
7.	Gujarat	2460.71	7138.58	3929.23	5520.40
8.	Himachal Pradesh	948.52	282.83	237.00	1350.00
9.	Jammu and Kashmir	710.06	177.00	2494.17	2494.17
10.	Jharkhand	1344.21	2043.23	4927.23	0.00
11.	Karnataka	2522.75	3340.76	3691.00	5839.00
12.	Kerala	329.45	625.53	647.00	0.00
13.	Madhya Pradesh	9542.45	5276.71	2385.00	3065.00
14.	Maharashtra	4604.38	11996.04	7451.83	5209.83
15.	Manipur	4243.64	6111.01	3615.48	3588.00
16.	Meghalaya	1753.42	3438.00	438.00	3274.61
17.	Mizoram	3546.61	5393.89	4501.15	4927.91
18.	Nagaland	2191.09	2626.19	2329.59	2646.34
19.	Odisha	5405.95	3459.87	4512.00	4050.00
20.	Rajasthan	2142.99	2216.02	6440.00	10890.43
21.	Sikkim	414.15	845.49	414.00	400.00

1	2	3	4	5	6
22.	Tamil Nadu	178.66	1436.02	44.00	2266.86
23.	Telangana	0.00	0.00	12329.88	9650.00
24.	Tripura	1036.47	1390.99	974.82	1700.00
25.	Uttar Pradesh	227.00	56.00	56.00	0.00
26.	Uttarakhand	657.98	1086.50	164.00	900.00
27.	West Bengal	949.16	2277.63	237.00	2948.46
28.	Andaman and Nicobar Islands	3.00	0.75	0.75	0
29.	Daman and Diu	4.00	10.90	1.00	0
TOTAL		73074.35	74839.41	72098.18	85714.55

(I) Details of funds released to State Governments/UT Administrations under the Scheme of Upgradation of Merit during the last three years and current financial year i.e. from 2012-13 to 2014-15 and 2015-16

(₹ in lakh)

Sl. No.	Name of the State/UT	2012-13	2013-14	2014-15	2015-16 (As on 31.03.2016)
		Funds Released	Funds Released	Funds Released	Funds Released
1	2	3	4	5	6
1.	Andhra Pradesh	0.00	0.00	0.00	0.00
2.	Chhattisgarh	17.70	0.00	0.00	0.00
3.	Gujarat	0.00	0.00	0.00	0.00
4.	Himachal Pradesh	0.39	0.00	0.00	0.00
5.	Madhya Pradesh	0.00	0.00	0.00	0.00
6.	Rajasthan	7.175	0.00	0.00	0.00
7.	Sikkim	3.12	3.12	0.00	0.00
8.	Tripura	3.12	3.12	0.00	0.00
9.	West Bengal	0.00	0.00	0.00	0.00
TOTAL		31.505	6.24	0.00	0.00

(J) Details of funds released to State Governments/UT Administrations under the Scheme of Pre-Matric Scholarship for ST students studying in classes IX and X during last three years *i.e.* 2012-13 to 2014-15 and 2015-16

(₹ in lakh)

Sl. No.	Name of the State/ UT	2012-13	2013-14	2014-15	2015-16 (As on 31.03.2016)
		Funds Released	Funds Released	Funds Released	Funds Released
1	2	3	4	5	6
1.	Andhra Pradesh	500.00	0.00	1386.00	1983.00
2.	Arunachal Pradesh	0.00	218.44	0	0.00
3.	Assam	90.00	211.88	0	0.00
4.	Bihar	0.00	0.00	688.60	375.00
5.	Chhattisgarh	593.00	0.00	3718.00	3607.00
6.	Goa	0.00	14.00	0	0.00
7.	Gujarat	500.00	2835.28	3750.00	3745.76
8.	Himachal Pradesh	20.00	45.73	73.00	96.12
9.	Jammu and Kashmir	0.00	0.00	0	700.00
10.	Jharkhand	1472.00	0.00	1613.00	0.00
11.	Karnataka	260.00	3320.05	0	0.00
12.	Kerala	57.00	0.00	0	300.00
13.	Madhya Pradesh	3400.00	0.00	0	4300.00
14.	Maharashtra	251.00	0.00	0	0.00
15.	Manipur	100.00	729.70	496.05	0.00
16.	Meghalaya	15.00	296.762	0	0.00
17.	Mizoram	70.00	123.185	0	0.00
18.	Nagaland	0.00	0.00	0	851.47
19.	Odisha	3128.00	5601.08375	4511.00	4900.00
20.	Rajasthan	0.00	4792.55	2383.34	0.00
21.	Sikkim	4.00	0.00	7.80	0.00
22.	Tamil Nadu	26.00	0.00	0	600.00
23.	Telangana	0.00	0.00	745.52	0.00

1	2	3	4	5	6
24.	Tripura	340.00	674.332	678.75	1303.60
25.	Uttar Pradesh	28.00	0.00	0	0.00
26.	Uttarakhand	26.00	460.2	19.82	107.00
27.	West Bengal	260.00	2620	0	0.00
28.	Dadra and Nagar Haveli	33.00	0.00	0	0
29.	Andaman and Nicobar Islands	0.00	0.00	0	0
30.	Daman and Diu	0.00	0.00	0	0
GRAND TOTAL		11173.00	21943.19	20070.88	22868.95

Note: The scheme has been effective from 01.07.2012.

(K) Details of funds released to Ministry of External Affairs under the Scheme of National Overseas Scholarship (NOS) during last three years *i.e.* 2012-13 to 2014-15 and current financial year 2015-16

(₹ in lakhs)

Sl. No.	Name of the scheme	2012-13	2013-14	2014-15	2015-16 (As on 31.03.2016)
		Fund Released	Fund Released	Fund Released	Funds Released
1.	National Overseas Scholarship for STs	100.00	68.00	99.13	39.039

(L) Details of funds released to concerned institutes under the scheme of Top Class Education for ST students during last three years *i.e.* 2012-13 to 2014-15 and current financial year 2015-16

(₹ in lakhs)

Sl. No.	Name of the scheme	2012-13	2013-14	2014-15	2015-16 (As on 31.03.2016)
		Fund Released	Fund Released	Fund Released	Funds Released
1.	Top Class Education for ST students	1011.00	950.00	1849.85	1552.32

(M) Details of funds released to University Grants Commission under the scheme of Rajiv Gandhi National Fellowship for ST students (RGNF) during last three years *i.e.* 2012-13 to 2014-15 and current financial year 2015-16

(₹ in lakhs)

Sl. No.	Name of the scheme	2012-13	2013-14	2014-15	2015-16 (As on 31.03.2016)
		Fund Released	Fund Released	Fund Released	Funds Released
1.	Rajiv Gandhi National Fellowship for STs	4500.00	0.00	0.00	3138.76

(N) Details of funds released during the last four years under SCA to TSP

(₹ in lakh)

Sl. No.	States	2012-13	2013-14	2014-15	2015-16
1.	Andhra Pradesh	4125.00	5789.00	2937.82	3500.00
2.	Assam	4674.00	6563.63	1788.59	5844.00
3.	Bihar	0.00	0.00	403.00	1368.26
4.	Chhattisgarh	9478.00	9478.00	9826.50	10809.64
5.	Goa	0.00	0.00	0.00	0.00
6.	Gujarat	7410.00	8448.00	10382.74	10566.50
7.	Himachal Pradesh	1262.00	1768.00	997.99	475.00
8.	Jammu and Kashmir	0.00	1702.41	0.00	2000.00
9.	Jharkhand	11413.25	12187.00	9571.11	10000.00
10.	Karnataka	1853.25	2471.00	3000.00	4370.00
11.	Kerala	549.00	549.00	530.00	357.50
12.	Madhya Pradesh	17525.00	17525.00	15274.22	11501.21
13.	Maharashtra	0.00	7728.00	11726.18	12514.91
14.	Manipur	1230.00	1581.90	1118.00	1100.00
15.	Odisha	13321.00	13321.00	14925.04	14728.52
16.	Rajasthan	7441.00	8377.00	8822.04	10190.00
17.	Sikkim	437.00	437.00	520.25	353.00
18.	Tami Nadu	0.00	651.00	217.33	0.00

Sl. No.	States	2012-13	2013-14	2014-15	2015-16
19.	Telangana	0.00	0.00	3541.00	4000.00
20.	Tripura	1955.00	2102.10	1183.94	2400.07
21.	Uttarakhand	0.00	139.60	805.83	0.00
22.	Uttar Pradesh	0.00	0.00	697.79	905.51
23.	West Bengal	2580.75	4181.36	5730.00	6233.00
TOTAL		85254.25	105000.00	103999.37	113217.12

(O) Details of funds released during the last four years under  
Article 275(1) of the Constitution

(₹ in lakh)

Sl. No.	States	2012-13	2013-14	2014-15	2015-16
1.	Andhra Pradesh	4834.00	350.00	2139.00	5500.00
2.	Arunachal Pradesh	0.00	832.19	1880.40	3000.80
3.	Assam	0.00	3540.25	0.00	0.00
4.	Bihar	0.00	0.00	586.00	0.00
5.	Chhattisgarh	8534.00	9172.11	10778.00	11904.31
6.	Delhi	0.00	0.00	65.00	0.00
7.	Goa	0.00	0.00	0.00	400.00
8.	Gujarat	4629.60	10275.69	8592.45	11680.00
9.	Himachal Pradesh	474.00	474.00	190.99	523.20
10.	Jammu and Kashmir	150.34	1146.75	0.00	2000.00
11.	Jharkhand	7369.50	9280.40	9873.00	12202.96
12.	Karnataka	4800.00	4800.00	4880.40	6300.00
13.	Kerala	510.00	510.00	748.94	1085.44
14.	Madhya Pradesh	16518.04	15793.47	17321.42	14845.15
15.	Maharashtra	2911.00	12489.00	11701.29	13374.00
16.	Manipur	1031.00	1031.00	1600.01	1216.00
17.	Meghalaya	0.00	2924.38	2334.03	1507.68
18.	Mizoram	810.75	1133.61	1877.78	3617.37
19.	Nagaland	2454.00	2886.93	2067.15	5469.34
20.	Odisha	11283.99	14706.50	12728.22	15200.00
21.	Rajasthan	7737.98	9437.80	9755.92	11000.00

Sl. No.	States	2012-13	2013-14	2014-15	2015-16
22.	Sikkim	272.58	302.90	370.30	1250.30
23.	Tamil Nadu	0.00	901.00	639.60	852.80
24.	Telangana	0.00	0.00	3894.40	6090.00
25.	Tripura	1375.00	1355.00	1218.99	1600.68
26.	Uttar Pradesh	200.00	0.00	743.49	1514.74
27.	Uttarakhand	0.00	267.00	1530.36	92.02
28.	West Bengal	6104.00	6104.00	5747.00	7000.00
GRAND TOTAL		81999.78	109713.98	113264.14	139226.79

(P) Details of funds released to the States under the Scheme 'Institutional Support for Marketing and Development of Tribal Products/Produce, during the last 4 years are as under:

(₹ in lakh)

Sl. No.	States	2012-13	2013-14	2014-15	2015-16
1.	Andhra Pradesh	264.00	120.00	-	-
2.	Assam	-	-	-	-
3.	Arunachal Pradesh	-	-	-	-
4.	Bihar	-	-	-	-
5.	Chhattisgarh	189.00	-	232.00	-
6.	Gujarat	160.00	177.00	-	-
7.	Himachal Pradesh	7.00	-	-	-
8.	Karnataka	-	-	-	-
9.	Kerala	-	6.00	206.77	-
10.	Madhya Pradesh	-	-	-	-
11.	Maharashtra	245.00	67.07	-	-
12.	Manipur	-	-	-	-
13.	Meghalaya	-	106.00	-	-
14.	Odisha	233.00	193.00	138.30	148.13
15.	Rajasthan	-	-	56.00	-
16.	Tripura	52.00	54.00	119.93	310.98
17.	West Bengal	126.00	231.93	356.00	-
18.	Mizoram	24.00	45.00	-	-
TOTAL		1300.00	1000.00	1109.00	459.11



(Q) Funds released under MSP to MFP Scheme

**I. Agency-wise release of Funds 2013-14 for MSP operation**

(₹ in crore)

**1. Head-3601**

Agency	GIA-General	Date of release	Capital	Total
TDCOOL Odisha	40.00	(4.3.2014)		40.00
GSFDC, Gujarat	5.00	(4.3.2014)	—	5.00
MSCTDC, Nasik	5.00	(24.3.2014)	3.25 (28.3.2014)	8.25
Rajsangh, Jaipur	0.20	(24.3.2014)	—	0.20
JHAMCOFED, Ranchi	24.15	(24.3.2014)	-	24.15
MPMFP FED, Bhopal	34.89	(28.3.2014)	-	34.89
<b>TOTAL</b>	<b>109.24</b>		<b>3.25</b>	<b>112.49</b>

<b>Head-2225</b> Agency	GIA- General	Capital	Total
TRIFED	Nil	Nil	Nil

**II. Agency-wise release of funds 2014-15 for MSP operation (As on 31.03.2015)**

(₹ in crore)

**Head-3601**

Agency	GIA-General	Date of release	GIA-Capital	Total
TDCOOL, Odisha	—		8.20 (23.12.2014/ 26.02.2015)	8.20
CGMFPFED, Raipur	43.65	28.5.2014		80.16
	36.51	27.02.2015		
JHASCOLAMPF Ranchi	₹ 4.25	14.10.2014	0.39 (23.12.14/ Jan. 2015)	4.25 0.39
<b>TOTAL</b>	<b>84.41</b>		<b>8.59</b>	<b>93.00</b>

**Head-2225**

Agency	GIA-General	Date of release	GIA-Capital	Total	Remark
TRIFED	5.00	28.7.2014	-	5.00	Amount released for general activities.
	2.00	25.09.2014		2.00	
TOTAL	7.00			7.00	

Total release for 2014-15 = ₹ 100 crores.

**III. Agency-wise release of funds 2015-16 for MSP operation (As on 31.03.2016)**

(₹ in crore)

**Head-3601**

Agency	GIA-General	Date of release	GIA-Capital	Total
CGMFPPED, Raipur	73.50	19.06.2015	-	73.50
TDCCOL, Odisha	09.91	23.09.2015	-	09.91
JASCOLAMPF, Jharkhand	18.32	29.09.2015		18.32
GCC Andhra Pradesh	5.2875	29.03.2016	-	5.2875
TOTAL	107.0175		0.00	107.0175

**Head-2225**

Agency	GIA-General	Date of release	GIA-Capital	Remark
TRIFED	5.00	18.06.2015	-	For general activities
TRIFED	-	30.3.2016	5.6731	For creation of Capital Assets
TOTAL	5.00+5.6731=10.6731			

Total release for the year 2015-16 under the Scheme of MSP to MFP is ₹ 117.6906 crore.

(R) Details showing funds released to "Tribal Research Institutes (TRIs)"  
from 2012-13 to 2015-16

(₹ in lakh)

Sl. No.	Name of State/Tribal Research Institutes (TRIs)	Financial Year			
		2012-13	2013-14	2014-15	2015-16
1.	Andhra Pradesh	23.25	--	96.50	---
2.	Assam	27.56	60.01	85.77	---
3.	Chhattisgarh	15.50	--	164.50	---
4.	Jharkhnd	---	--	107.10572	---
5.	Jammu and Kashmir	---	---	---	10.00
6.	Gujarat	0.00	16.10	69.91353	86.53
7.	Himachal Pradesh	0.00	0.00	00.00	---
8.	Karnataka	16.00	29.00	93.00	148.00
9.	Kerala	44.93	---	45.45	---
10.	Madhya Pradesh	77.00	--	157.50	78.75
11.	Maharashtra	--	---	58.10	---
12.	Manipur	68.64	56.50	151.00	119.00
13.	Odisha	115.31	109.8	305.50075	250.30
14.	Rajasthan	---	---	34.00	106.58
15.	Tamil Nadu	---	---	32.50	132.00
16.	Telangana	---	--	60.16	---
17.	Tripura	28.02	Nil	66.00	159.50
18.	Uttar Pradesh	0.00	0.00	00.00	---
19.	West Bengal	---	---	73.00	43.50
20.	Andaman and Nicobar Islands	0.00	3.00	41.00	50.00
TOTAL		416.21	274.41	1641.00	1184.16

(₹ in lakh)

Names of Centres of Excellence (CoEs)				
	BHASHA Research and Publication Centre, (Gujarat)	National Institute of Rural Development, (Telangana)	BAIF Development Research Foundation, (Maharashtra)	Visva Bharati Shantiniketan, (West Bengal)
	Released	Released	Released	Released
2012-13	19.99	28.87	15.87	-
2013-14	19.70	-	9.12	-
2014-15	19.89	28.90	11.00	100.10
2015-16	22.27	-	-	-

**Notice on ill-treatment of evicted tribals from Polavaram Dam**

1272. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government has received notice from Andhra Pradesh High Court regarding ill-treatment of tribals who were evicted from Polavaram Dam;

(b) whether there is a specific policy for tribals who are evicted and harassed for land for a Central project;

(c) what steps Government will initiate to rectify such wrongs committed against thousands of tribals; and

(d) the steps proposed to enquire into atrocities against tribals whose women and children were thrown out mercilessly in Anguluru, Mamidigondhi, Devaragondhi, etc. by using the old 1894 Land Acquisition Act?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA): (a) Yes, Sir. A Public Interest Litigation (PIL) No. 140 of 2015 filed by Dr. Pentapati Pulla Rao in the High Court of judicature of Andhra Pradesh where Polavaram Project Authority was also one of the respondents. In the application the prayer was mainly confined to challenge the grant of rehabilitation package for all displaced persons and sought implementation of Section 24 of the Right to Fair Compensation and Transparency in LA, R&R Act 2013 in respect of the lands already acquired for construction of Polavaram Project. However, the High Court did not find any merit in the PIL and dismissed it accordingly.